F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.05.2018

ORDER NO. 103 OF 2018

Hon'ble President is pleased to modify the roster order No. 95 of **2018** commencing from **28/05/2018 to until further orders, for CESTAT, Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. D. M. Misra, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)	From 28/05/2018 onwards.	Service Tax Division Bench Matters.
Hon'ble Sh. C. J. Mathew, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 28/05/2018 onwards.	Customs and Excise Division Bench Matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial)	From 28/05/2018 onwards.	Single Member Matters
Hon'ble Sh. Suvendu Kumar Pati, Member (Judicial)	From 28/05/2018 onwards.	Single Member Matters
Note:		

- Whenever any Judicial Member who is a part of Division Bench, will be on leave or tour, Hon'ble Sh. S. K. Mohanty, Member (Judicial) presiding the Single Member bench will be part of that Division Bench & Single Member cases listed before Hon'ble Sh. S. K. Mohanty, Member (J) will be taken up by other Single Member Bench.
- 2. In the event of leave or tour of any Member (Technical) the DB matters listed before that DB shall be taken up by the other available DB and the Member (J) who was a part of the earlier DB shall hear Single Member Bench Matters on those days.
- 3. On every Friday afternoon special bench sitting if any will be notified with the approval of the available Senior Member of Mumbai.

By order (A.Mohan Kumar) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board Website/Guard File/Office Copy.

Dy.Registrar

F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 17.05.2018

ORDER NO. 104 of 2018

Hon'ble President is pleased to order the following sitting commencing from **21.5.2018 to 01.06.2018 for CESTAT Chennai** to the extent indicated below:-

COURT		WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. Madhu Mohan Damodhar, Member (Technical)	From 21.5.2018 to 25.5.2018	Customs Excise & Service Tax Division Bench matters
Hon'ble Shri V. Padmanabhan, Member (Technical) and Hon'ble Shri P. Dinesha, Member (Judicial)		Customs Excise & Service Tax Division Bench matters
Hon'ble Shri P. Dinesha, Member (Judicial)	From 21.5.2018 to 25.05.2018	Single Member Bench matters, as notified
Hon'ble, Ms. Sulekha Beevi, Member (Judicial)	From 28.5.2018 to 01.06.2018	Single Member Bench matters, as notified

Note :

1. Whenever any Judicial Member, who is a part of Division Bench, will be on leave or tour, the other available Judicial Member, presiding the Single Member bench, will be part of that Division Bench and Single Member bench cases listed before him/ her will be taken up after the Division Bench matters are over.

By Order (A. Mohan Kumar) Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar